

15.29 hrs

## BILLS INTRODUCED

## COMPULSORY VOTING BILL \*

SHRI R. SURENDER REDDY (Waran-gal): I beg to move for leave to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith.

MR DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory voting by the electorate in the country and for matters connected therewith."

*The motion was adopted.*

SHRI R. SURENDER REDDY: I introduce the Bill.

PAYMENT OF GRATUITY (AMEND-  
MENT) BILL

(Amendment of Section I, etc.)

SHRI SHARAD DIGHE (Bombay North Central): I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."

*The motion was adopted.*

SHRI SHARAD DIGHE: I introduce the Bill.

15.31 hrs.

PAYMENT OF BONUS (AMENDMENT)  
BILL

(Amendment of Section I, etc.)

SHRI SHARAD DIGHE (Bombay North

Central): I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. DEPUTY SPEAKER: The question:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965."

*The motion was adopted*

SHRI SHARAD DIGHE: I introduce the Bill.

15.31/2

## CONSTITUTION (AMENDMENT) BILL \*

(Amendment of Eighth Schedule)

SHRI SHARAD DIGHE (Bombay North Central): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

SHRI SHARAD DIGHE: I introduce the Bill.

15.32 hrs:

CONSTITUTION (SCHEDULED CASTES)  
ORDERS (AMENDMENT) BILL \*

[Translation]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Deputy Speaker, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, the Constitution (Scheduled Castes) Union Territories) Order, 1951 and the Constitution (Goa, Daman and Diu) Scheduled Castes Order, 1968.